

Title: Introduction of the Communication Convergence Bill, 2001.

MR. DEPUTY-SPEAKER: Now, we will take up item No. 21. Shri Ram Vilas Paswan.

THE MINISTER OF COMMUNICATIONS (SHRI RAM VILAS PASWAN): I beg to move for leave to introduce a Bill to promote, facilitate and develop in an orderly manner the carriage and content of communications (including broadcasting, telecommunications and multimedia), for the establishment of an autonomous Commission to regulate carriage of all forms of communications, and for establishment of an Appellate Tribunal and to provide for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to promote, facilitate and develop in an orderly manner the carriage and content of communications (including broadcasting, telecommunications and multimedia), for the establishment of an autonomous Commission to regulate carriage of all forms of communications, and for establishment of an Appellate Tribunal and to provide for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI RAM VILAS PASWAN: I introduce the Bill.**

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** Introduced with the recommendation of the President.